

**GOVERNMENT OF INDIA
RURAL DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:2445
ANSWERED ON:10.03.2011
DIVERSION OF FUNDS IN UP UNDER MGNREGS
Punia Shri P.L. ;Shivanagouda Shri Shivaramagouda

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the workers in certain districts of Uttar Pradesh are being exploited under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) and many irregularities are being observed in the implementation of this scheme;
- (b) if so, the details thereof district-wise and the details of enquiry conducted, if any in this regard;
- (c) whether any complaints have been received from various districts of Uttar Pradesh regarding non-payment of full wages under MGNREGS;
- (d) if so, whether any action have been taken against the persons found guilty; and
- (e) if so, the details therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRI PRADEEP JAIN `ADITYA`)

(a) & (b): The Ministry has received complaints regarding irregularities in the implementation of Mahatma Gandhi NREGA in Uttar Pradesh. All complaints received in the Ministry have been referred to the State Government for taking appropriate action as per the provisions of the Act. District-wise number of cases in which action has been taken by the State Government against delinquent officers is given in the Annexure.

(c) to (e): The Ministry has received 24 complaints regarding under payment of wages in Uttar Pradesh. Implementation of Mahatma Gandhi NREGA is done by the State Governments. Therefore, all complaints received in the Ministry are referred to the concerned State Government for taking appropriate action as per the provisions of the Act. In cases of serious nature, Ministry deputed National Level Monitors (NLM) to enquire into the complaints. Findings of the NLM are shared with the concerned State Government which conducts enquiry into the allegations and takes appropriate action.

Annexure as referred to in reply to parts (a)&(b) of Lok Sabha Unstarred Question No. 2445 due for reply on 10.3.2011

S. No. Name of the District No. of complaints in which
action has been taken

1.	Sonbhadra	3
2.	Unnao	1
3.	Banda	1
4.	Jaunpur	1
5.	Pratapgarh	2
6.	Jhansi	1
7.	Sitapur	2
8.	Hardoi	1
9.	Mahoba	2
10.	Mainpuri	1
11.	Chitrakoot	1
12.	Gonda	1
	Total	17